



**KARNATAKA LEGISLATIVE ASSEMBLY  
SIXTEENTH LEGISLATIVE ASSEMBLY  
SIXTH SESSION  
THE KARNATAKA STATE RURAL DEVELOPMENT AND PANCHAYAT RAJ  
UNIVERSITY (AMENDMENT) BILL, 2025  
(LA Bill No. 07 of 2025)**

A Bill further to amend the Karnataka State Rural Development and Panchayat Raj University Act, 2016.

Whereas, it is expedient further to amend the Karnataka State Rural Development and Panchayat Raj University Act, 2016 (Karnataka Act 16 of 2016) for the purposes hereinafter appearing;

Be it enacted by the Karnataka State Legislature in the Seventy sixth year of the Republic of India, as follows:-

**1. Short title and commencement.**-(1) This Act may be called the Karnataka State Rural Development and Panchayat Raj University (Amendment) Act, 2025.

(2) It shall come into force at once.

**2. Substitution of expression.**-In the Karnataka State Rural Development and Panchayat Raj University Act, 2016 (Karnataka Act 16 of 2016) for the words, “the Karnataka State Rural Development and Panchayat Raj University”, wherever they occur, the words “the Mahatma Gandhi Rural Development and Panchayat Raj University”, shall be substituted.

**STATEMENT OF OBJECTS AND REASONS**

It is considered necessary to amend the Karnataka State Rural Development and Panchayat Raj University Act, 2016 (Karnataka Act 16 of 2016) to change nomenclature of “the Karnataka State Rural Development and Panchayat Raj University” as “the Mahatma Gandhi Rural Development and Panchayat Raj University”.

Hence the Bill.

**FINANCIAL MEMORANDUM**

There is no extra expenditure involved in the proposed legislative measure.

**PRIYANK KHARGE**

Minister for Rural Development and  
Panchayat Raj and Informantion Technology  
and Bio Technology

**M.K. VISHALAKSHI**

Secretary  
Karnataka Legislative Assembly